

Name of Corporate Debtor: Midas Petrochem Private Limited														
Date of commencement of Liquidation: 24.06.2026														
List of creditors as on 15.07.2026														
List of Operational Creditors (Government Dues)														
Sl. No.	Name of creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% voting share in CoC					
1	Dy. Commissioner of State Tax (VAT)	24-01-2025	2,24,21,804	-	Unsecured	-	-	No	No	2,24,21,804	-	-	-	Note-1
2	Assistant commissioner(CGST Division)	24-01-2025	1,23,77,947	1,11,35,589	Unsecured	-	-	No	No	12,42,358	-	-	-	Note-1,2
3	Assistant commissioner(CGST Division)	28-03-2025	34,93,786	22,82,021	Unsecured	-	-	No	No	12,11,765	-	-	-	Note-1,2
4	Assistant commissioner(CGST Division)	27-01-2026	7,57,05,894	-	Unsecured	-	-	No	No	7,57,05,894	-	-	-	Note-1,2
			11,39,99,431	1,34,17,610		-	-			10,05,81,821	-	-	-	

Note-1: The claims are admitted on basis of verification based on the data / documents shared by the claimant and documents / data shared by SBoD / erstwhile Promoter of Corporate Debtor. The RP has verified the claims and shared requisite queries with claimants / SBoD for their responses, and conducted the verification based on their responses.

Note-2: There is three claims received from the same department as per Sr. No. 2, 3 and 4.